

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **Thursday, 14<sup>th</sup> March 2024 at 04.45 p.m. :**

### **I**

The **Hon'ble Shri. Justice Manish Pitale (at Bombay)** will take up the **Criminal Misc. Application No.438 of 2023 (F) in Criminal Application ( Bail ) no. 69 of 2021 with Criminal Appeal No. 725 of 2021(F)**, for Orders through Video Conferencing, as per the board notified separately.

### **II**

Necessary arrangement for Video Conferencing is made in the **Court Room No. 7** of this establishment.

High Court of Bombay at Goa,  
Porvorim, Goa

Date : 13.03.2024

Sd/-  
( Ram S. Prabhu Dessai )  
**Registrar (Judicial)**